

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.03**  
**C.P. (IB) No.27/BB/2024**

**IN THE MATTER OF:**

M/s. Teleperformance Business Services  
India Limited ... Petitioner  
Vs  
M/s. Think and Learn Private Limited ... Respondent

**Order under Section 9 of the I & B Code, 2016**

**Order delivered on: 17.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri. Sukrit Kapoor  
For Respondent : Shri Pramod Nair, Senior Counsel  
Shri Yashowardhan Dixit  
MZM Legal LLP

**ORDER**

1. Heard the Learned Counsel for the Petitioner and Learned Senior Counsel for the Respondent.
2. List the case for hearing on **18.04.2024**.

**Sd/-**

**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**Sd/-**

**K. BISWAL**  
**MEMBER (JUDICIAL)**